

For guiding the follow up work the Reserve Bank has set up an inter-departmental Committee.

### Shipping

\*72. { Dr. Ram Subhag Singh:  
Shri Heda:  
Shri Bimal Ghose:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Government have decided to set up a special fund for the development of shipping; and

(b) if so, at what stage is the matter?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The matter is still under consideration of Government.

### Integral Coach Factory, Perambur

\*73. Shri T. B. Vittal Rao: Will the Minister of Railways be pleased to refer to reply given to part (b) of Starred Question No. 938 on the 17th August, 1957 and state:

(a) whether any decision has since been arrived at with regard to having a second shift in the Integral Coach Factory, Perambur;

(b) if so, the date on which it will be introduced; and

(c) if the reply to part (a) above be in the negative, the reasons therefor?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, Second shift working has been accepted in principle.

(b) It is proposed to commence the second shift working some time in April 1959.

(c) Does not arise.

धान की फसल का मजदूरी होना

{ श्री विभूति मिश्र :  
पंडित द्वा० ना० तिवारी  
श्री रामेन्द्र सिंह :  
श्री संगण्या :  
श्री सै० बें० रामस्वामी :  
श्री रामशंकर लाल :  
श्री अनिरुद्ध सिंह :  
श्री सुरेन्द्रनाथ द्विवेदी :  
श्री स० म० बनर्जी :  
श्री ब० स० मूलि :  
श्री श्रीनारायण दास :  
श्री राधा रमण :  
श्री पद्मसेकर :  
श्री बि० च० शुक्ल :  
श्री त्रि० क० चौबरी :  
श्रीमती इला पालचौबरी :  
श्री शिवनंजण्या :  
श्री बं० च० शक्ति :  
श्री पानिग्रही :  
श्री दामानी :

क्या साख तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वर्षा न होने के कारण बिहार, पूर्वी उत्तर प्रदेश, उड़ीसा, मध्य प्रदेश और पश्चिमी बंगाल में धान की फसल को भारी हानि पहुंची है ;

(ख) यदि हां, तो क्या सरकार ने इस हानि का अनुमान लगाया है ; और

(ग) इन क्षेत्रों में साखाल का समर्थन करने के लिये क्या कार्यवाही की जा रही है ?

साख तथा कृषि मंत्री (श्री ब० प्र० जैन) : (क) जी, हां ।

(ख) कितनी हानि हुई है इस का ठीक अनुमान अब तक उपलब्ध नहीं हुआ है । परन्तु सम्बन्धित राज्य सरकारों ने हानि का जो कच्चा अनुमान लगाया है उस का एक विवरण सभा के पटल पर रख दिया गया है । [विशेष परिशिष्ट १ अनुबन्ध सं० २३]

(ग) इन राज्यों को वितरण के लिये, उचित मात्रा में खाद्यान्न देने का प्रबन्ध कर दिया गया है और किया जायेगा ।

#### Theft of Rifles

\*91. **Shri Bishwanath Roy:** Will the Minister of Defence be pleased to state whether it is a fact that some rifles out of a consignment despatched from Central Ordnance Depot, Jubbalpur to Rifle Factory, Ishapore, were recently stolen from the Railway wagon carrying them?

**The Deputy Minister of Defence (Shri Raghuramaiah):** Yes. The missing rifles have since been recovered.

#### Conversion of Unsold Tobacco into Manure in Madras

\*92. **Shri S. R. Arumugham:** Will the Minister of Finance be pleased to state:

(a) the loss of revenue to Government as excise duty on tobacco and the approximate loss to the agriculturists in Madras State by the conversion of unsold tobacco into manure during the years 1955-56 and 1956-57; and

(b) the present stock position of tobacco and the anticipated amount by way of additional duty on tobacco from Madras State?

**The Deputy Minister of Finance (Shri B. R. Bhagat):** (a) There is no loss of revenue since Item 91(7) of the First Schedule to the Central Excises and Salt Act, 1944, provides for clearance of unmanufactured tobacco for agricultural purposes at nil rate of excise duty. It is not possible to ascertain the loss to the agriculturists since the department does not maintain statistics regarding the value of such tobacco.

(b) The present stock of tobacco in the Madras State is 92.2 mn. lbs. The anticipated amount by way of additional duty for the year 1957-58 is Rs. 62 lakhs.

#### Investment of Life Insurance Corporation Funds

\*93. { **Shri Morarka:**  
**Shri Nathwani:**  
**Shri Khushwaqt Rai:**  
**Shri S. V. Ramaswami:**  
**Shri T. K. Choudhuri:**  
**Shri Rameshwar Tantia:**

Will the Minister of Finance be pleased to lay a statement on the Table showing:

(a) the amount of insurance fund of the Life Insurance Corporation at present;

(b) the purposes for which the fund is being utilised;

(c) the method followed by the Corporation for the purchase and sale of shares of the joint-stock companies;

(d) the amount invested upto the 30th September, 1957 in debentures and shares of joint-stock companies (company-wise);

(e) the sales, if any, made by the Corporation of any shares or securities held by the erstwhile life insurance companies;

(f) whether it is a fact that funds have been invested in foreign firms; and

(g) if so, the reasons therefor?

**The Deputy Minister of Finance (Shri B. R. Bhagat):** (a) The Life Insurance Fund of the Corporation stood at Rs. 378.9 crores, approximately, on 31-8-1956.

(b) The amounts at credit of the Life Insurance Fund are utilised in meeting claims on policies matured or surrendered, granting loans to policyholders within the surrender value of their policies, and generally in making investments in securities and shares, on mortgages of property, on acquisition of land and house property, etc.

(c) The Corporation, on receipt of offers of sale and purchase of shares from share and stock brokers as also